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ITEM NO.MM-4

COURT NO.1

SECTION IIB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.1503 OF 2012

CENTRAL BUREAU OF INVESTIGATION

Appellant (s)

VERSUS

AMITBHAI ANIL CHANDRA SHAH AND ANR

Respondent(s)

Date: 01/08/2013 This Appeal was Mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI
HON'BLE MR. JUSTICE RANJAN GOGOI

For Appellant(s)

Mr. Subramonium Prasad, AOR

For Respondent(s)

Mr. M.N. Krishnamani, Sr. Adv. (Mentioned by)
Mr. S. Udaya Kumar Sagar, Adv.
Ms. Bina Madhavan, Adv.
Ms. Praseena E. Joseph, Adv.
Mr. Shivendra Singh, Adv.
for M/s. Lawyer'S Knit & Co.

Ms. Hemantika Wahi, AOR

UPON hearing counsel the Court made the following
O R D E R

List criminal miscellaneous petition for modification filed
in the criminal appeal on 8th August, 2013, before the appropriate
Bench.

|(Chetan Kumar)
|Court Master

|(Savita Sainani)
|Court Master

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